

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 15<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 239 of 2012**

**Amausi Industries Association & Ors. .... Appellant (s)  
Versus  
Uttar Pradesh Electricity Regulatory  
Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3**

**Appeal No. 240 of 2012**

**Chamber of Industries Gorakhpur & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3**

**Appeal No. 241 of 2012**

**Rania of Industries Association & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s):**

**Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):**

**Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3**

**Appeal No. 243 of 2012 & IA No. 427 of 2012**

**Association of Steel Rolling Mills & Furnaces & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s):**

**Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):**

**Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3  
Ms. Pyoli for Intervenor**

**ORDER**

The learned counsel for the Appellant has finished her arguments.

Post the matter for reply arguments on **03.04.2013**.

**(V.J. Talwar)  
Technical Member  
ts/vs**

**(Justice M. Karpaga Vinayagam )  
Chairperson**